

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

O.A.No.341/03

Tuesday this the 18th day of April 2006

C O R A M :

**HON'BLE MR.N.RAMAKRISHNAN, ADMINISTRATIVE MEMBER
HON'BLE MR.GEORGE PARACKEN, JUDICIAL MEMBER**

1. N.G.Sivadas,
S/o.Gopalan P.V.,
Junior Telecom Officer (General),
O/o. General Manager Telecom, Calicut – 1.
Residing at Pallithazhe House,
P.O.Kodancherry – 673 580.
2. P.V.Subramanian,
S/o.S.Venkiteswaran,
Junior Telecom Officer (MM),
O/o. General Manager Telecom, Calicut.
Residing at 23/110A, "Sreerag",
Thrivannure, Calicut – 29.
3. V.Haridasan,
S/o.E.K.Krishnankutty Nair,
Junior Telecom Officer,
Central Telegraph Office, Calicut.
Residing at Manganampatta,
P.O.Nair Kuzhi, R.E.C., Calicut.
4. A.Balakrishna Pillai,
S/o.N.Achuthan Pillai,
Junior Telecom Officer (O/D),
O/o. Sub Divisional Engineer,
Paruthipara, Trivandrum.
Residing at 22/902, "Sruthi",
Devinagar, Peroorkada, Trivandrum.
5. S.Padmanabhan,
S/o.N.Subbiah Pillai,
Junior Telecom Officer (O/D),
Shanghummugham, Trivandrum – 8.
Residing at No.F7/1212 "Sreelakshmi",
Kaimanam, Trivandrum – 18.
6. V.K.Balachandran Nair,
S/o.P.Krishna Pillai,
Junior Telecom Officer,
Telephone Buildings,
Vizhinjam, Trivandrum.
Residing at IV/180, "Aswathi",
Venganoor P.O., Trivandrum.

7. G.Vijayanandan,
S/o.K.Gopala Pillai,
Junior Telecom Officer,
Contonment Sub Division, Trivandrum.
Residing at T.C.19/153, Vattavila,
Thirumala P.O., Trivandrum.
8. P.N.Sukumaran Nair,
S/o.P.Narayanan Nair,
Junior Telecom Officer, Chengummal.
Residing at "Sujith Bhavan",
Chengummal P.O., Aluva (Via).
9. K.N.Somasekharan Nair,
S/o.C.V.Neelakanda Pillai,
Junior Telecom Officer, Perumbavoor.
Residing at "Kottayampurath House",
Iringila P.O. (via) Perumbavoor.
10. D.Venugopalan,
S/o.S.Damodaran Pillai,
Junior Telecom Officer (Indoor),
Ettumanoor, Kottayam.
Residing at "Ambadi",
Arunapuram P.O., Kottayam District.
11. T.R.Vijayan,
S/o.T.A.Raman,
Junior Telecom Officer,
Telephone Exchange, Puthenruz.
Residing at Thundathil House,
Pattimattom P.O., Kizhakkambalam (Via),
Ernakulam District.
12. Joy George K.V.,
S/o.Varkey,
Junior Telecom Officer (Groups),
Erumeli, Kottayam SSA.
Residing at Kondathuparambil House,
Koovapally P.O., Kottayam District.
13. P.Joseph,
S/o.Prothases,
Junior Telecom Officer,
External I, Ettumanoor, Kottayam SSA.
Residing at Ponnammakkil House,
Kanakkary P.O., Kottayam.
14. K.D.Joseph,
S/o.Devassy,
Junior Telecom Officer (Intl),
Telephone Buildings, Palluruthy,
Kochi – 5, Ernakulam SSA.
Residing at "Koikamulath",
Palluruthy, Kochi – 6.



15. K.Ambujakshan,
S/o.Kunjupanicken,
Junior Telecom Officer (Phones),
Thrikkunnappuzha, Harippad.
Residing at "Kalloor House",
Chimgoli P.O., Alappuzha.
16. K.V.Viswanathan Pillai,
S/o.P.M.Kesava Pillai,
Junior Telecom Officer,
MDI, Telephone Exchange, Chengannur.
Residing at Velantakizhakkethil House,
Enmony P.O., Chengannur Taluk, Alappuzha.
17. B.Pankajam,
D/o.T.N.Kesava Pillai,
Junior Telecom Officer,
Karthikapally, Alappuzha.
Residing at Kaipukatil House,
Thakazhi, Alappuzha.
18. Bhama Bhai,
D/o.M.K.RamaVarma,
Junior Telecom Officer,
Vattiyoorkavu, Trivandrum.
Residing at Ramamangalam,
Chennithala, Alappuzha District.
19. Ancy George,
D/o.A.V.George,
Junior Telecom Officer,
Ayarkunnam, Kottayam.
Residing at Ambalakulam,
Athirampuzha, Kottayam District.
20. M.V.Baby,
S/o.Mathew Varghese,
Junior Telecom Officer (Cables), Thripunithura.
Residing at Moolethadathil, Paingarappilly P.O.,
Mulanthuruthy – 682 314.

...Applicants

(No vakalath)

Versus

1. Union of India represented by the Secretary,
Department of Telecommunications/
Chairman, Telecom Commission,
Ministry of Communications,
Sanchar Bhavan, New Delhi.
2. The Chairman cum Managing Director,
Bharat Sanchar Nigam Ltd.,
Sanchar Bhavan, New Delhi.



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3. The Chief General Manager Telecom,
BSNL, Kerala Circle, Trivandrum.

...Respondents

(By Advocate Mr.N.Nagaresh)

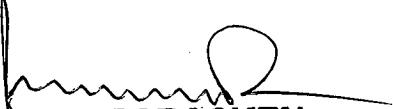
This application having been heard on 18th April 2006 the Tribunal on the same day delivered the following:-

ORDER

HON'BLE MR.N.RAMAKRISHNAN, ADMINISTRATIVE MEMBER

When the matter came up for hearing today, none appears for the applicants. Earlier on 28.3.2006 Shri.Shafik M.A., counsel for the applicants, informed this Tribunal that he had relinquished the vakalath and the applicants informed. So far, the applicants have not taken any steps to represent their case, nor anyone appeared on their behalf. It appears that the applicants are not interested in prosecuting the case. The O.A is, therefore, dismissed for non prosecution.

(Dated the 18th day of April 2006)



GEORGE PARACKEN
JUDICIAL MEMBER



N.RAMAKRISHNAN
ADMINISTRATIVE MEMBER

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